

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 174 of 2012, 27 of 2013 & 98 of 2013**

**Dated: 24<sup>th</sup> October, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Appeal No. 174 of 2012**

**Punjab State Power Corporation Ltd. ... Appellant(s)**

**Versus**

**Punjab State Electricity  
Regulatory Commission ... Respondent(s)**

**Appeal No. 27 of 2013**

**Punjab State Transmission  
Corporation Ltd. ... Appellant(s)**

**Versus**

**Punjab State Electricity  
Regulatory Commission & Anr. ... Respondent(s)**

**Appeal No. 98 of 2013**

**Punjab State Power Corporation Ltd. ... Appellant(s)**

**Versus**

**Punjab State Electricity  
Regulatory Commission ... Respondent(s)**

**Counsel for the Appellant(s) : Ms. Swapna Seshadri**

**Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1  
Mr. Praveen Kumar Singla (Rep)  
of R-1  
Ms. Shikha Ohri for PSERC in  
A.No. 98/13**

**ORDER**

At the request of the learned counsel for the parties, post the matter for further hearing on **19<sup>th</sup> November, 2013.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

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